

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(IB) No. 302/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>nd</sup> September 2017, 10.30 A.M

Name of the Company		Laxmi Narayan Shaw -Versus- Balaji Paper & Newsprint Pvt Ltd	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Shiv Shankar Banerjee, Adv.  
Akash Dey, CS

→ Petitioner Akash Dey  
22.9.2017

2) ANUJ SINGH, Adv.  
RAJARSHI DUTTA, Adv.  
RITOBAN SARKAR, Adv.  
AVISHEK DAS, Adv.  
ASHOK KUMAR SINGH, Adv.

→ For the Corporate Debtor

A. Das  
22/9/2017

## ORDER

The Ld. PCS for the Operational Creditor and the Ld. Counsel for the Corporate Debtor are present.

It appears that affidavit dated 09-08-2017 and another affidavit on 29-08-2017 have been filed by the Operational Creditor in compliance of the directions of this Tribunal dated 30-08-2017. It means, the petitioner has complied with the directions of this Tribunal dated 30-08-2017. The reply affidavit has been filed.

List on 11-10-2017 for hearing.

  
(Jinan KR)  
Member(J)